

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 09.09.2022**

**Appeal No. 64 of 2021**

Minal Bharat Patel & Ors.

..... Appellants

Versus

Securities and Exchange Board of India

... Respondent

Ms. Kalpana Desai, Advocate with Mr. Harshad Virkar, Advocate i/b  
M&M Legal Ventures for the Appellants.

ORDER :-

1. Adjourned on the request of the learned counsel for the appellants. List on October 14, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala  
Presiding Officer

Ms. Meera Swarup  
Technical Member

09.09.2022  
PTM